

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 324
(To be answered on the 19th July 2018)

CONTRACT LABOURERS AT AIRPORTS

324. SHRI GOPAL SHETTY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a): whether contract labourers are working in various airports of the country;
- (b): if so, the details thereof, particularly for Chhatrapati Shivaji International Airport, Mumbai;
- (c): whether Labour Laws of contractual labourers working particularly at Chhatrapati Shivaji International Airport, Mumbai are being violated, if so, the details thereof;
- (d): whether the Government has received any complaint from public representatives and other organisations on May, 2018 regarding violation of Labour Laws of contractual labourers;
- (e): if so, the details thereof during the last three years and till date; and
- (f): the action taken/being taken by the Government in this regard ?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a): Yes Madam.
- (b): Contract labourers are engaged by contractors for various activities at the airports. At Chhatrapati Shivaji International Airport (CSIA), Mumbai a total of 5861 contract workers are engaged through 63 contractors.
- (c): At CSIA Mumbai, the airport operator complies with all relevant Labour Laws applicable to them.
- (d) & (f): References/Complaints/suggestion on issues relating to airports are being examined on case to case basis and every effort is made to take the complaint to its logical conclusion. The Hon'ble Member had recently made a reference in the matter, which was examined, and a reply has been sent in the matter.